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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2016 AT 10.30 AM

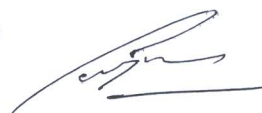
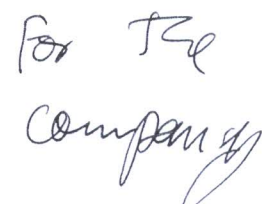
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/5/2016

NAME OF THE APPLICANT (S) : SYNTHITE INDUSTRIES LTD

NAME OF THE RESPONDENT(S) :

UNDER SECTION : 14(1)

Sl.No.	Name (in Capital)	Represented by	Signature
1.	PRİYADARSHINI N For T.R. BHASIKAR	Counsel for Objecting Shareholders	
2.	P. S. Ramani THIRIVANZHAR KANNAN	Sr. Counsel Adv	} For the Company 
3.	T.R. Ramani	Counsel for Objector/Creditor	

ORDER

Counsel for petitioner present. Counsel for
Objector/Creditors present. Counsel for
petitioner prays time for filing rejoinder.
At request, time is enlarged. Put up on
13.01.2017 @ 10.30 A.M.


CH. MOHD SHARIEF TARIQ
MEMBER (JUDICIAL)


K. ANANTHA PADMANABHA SWAMY
MEMBER (JUDICIAL)